

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2421
TO BE ANSWERED ON 01.08.2018**

REDEVELOPMENT OF RAILWAY STATIONS UNDER PPP MODE

†2421. SHRI NABA KUMAR SARANIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government proposes to redevelop railway stations in phased manner across the country under the Public Private Partnership (PPP) mode;

(b) if so, the names and details of the railway stations earmarked for the said redevelopment;

(c) the reaction of the private companies in this regard so far; and

(d) the time limit prescribed for the said purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2421 BY SHRI NABA KUMAR SARANIA TO BE ANSWERED IN LOK SABHA ON 01.08.2018 REGARDING REDEVELOPMENT OF RAILWAY STATIONS UNDER PPP MODE

(a) & (b): Yes, Madam. Railways have planned for redevelopment of major railway stations by making Indian Railway Stations Development Corporation Limited (IRSDC) as Nodal Agency, through simplified procedures and with longer lease tenures. Most of these stations will be redeveloped under PPP mode. All major stations of Indian Railways are proposed to be redeveloped in a phased manner and based upon the detailed technical and financial feasibility of the projects.

At present, work has commenced at Habibganj station. Bids for Jammu Tawi and Kozhikode has been received, which are presently under evaluation. For Gomtinagar station, tender has been finalized and Contract has been awarded. Bids have been invited for Surat, Charbagh (Lucknow) and Tirupati Railway stations. For Ernakulam Junction, Delhi Sarai Rohilla, Kota, Madgaon, Nellore and Puducherry, Detailed Project Reports(DPR) are under approval.

(c) & (d): During various interactions with developers, investors and other stakeholders, various issues including longer lease period for commercially developed assets, multiple sub leasing, no restrictions on usage, guaranteed time bound approval by Railways' functionaries and simplified bid procedures were repeatedly raised. Ministry of Railways has formulated revised schemes for station redevelopment on fast track. A road map to further strengthen and empower Indian Railway Stations Development Corporation Limited (IRSDC), as nodal agency to undertake redevelopment of more stations through simpler and transparent bidding procedures and also for longer lease periods

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for commercial development has been prepared. Accordingly, a Cabinet note has been initiated on this revised strategy of station redevelopment programme.

Station redevelopment projects are first of its kind and complex in nature and require detailed techno-economic feasibility studies and statutory clearances from local bodies etc. Therefore, no time-frame can be indicated at this stage.
